

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.352
TO BE ANSWERED ON THE 18TH JULY, 2017

WRITING-OFF FARMER'S DEBT

352. SHRI N.K. PREMACHANDRAN:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government proposes to write-off the debt of farmers;
- (b) if so, the action taken thereon;
- (c) whether the Union Government seeks opinion from State Governments to protect the interest of farmers;
- (d) if so, the details thereof;
- (e) whether the Government proposes to implement package for those farmers who are suffering from agricultural debt; and
- (f) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI PARSHOTTAM RUPALA)

(a) to (f): There is no proposal at present under consideration of the Government to write-off the debt of farmers.

The Government has been operating various Schemes for providing benefits to farmers. Inputs are sought from the State Governments at the time of formulation of these Schemes and their periodical reviews.

To ensure availability of concessional credit, the Government is providing interest subvention to make short-term crop loans upto Rs. 3 lakh for a period of one year available to farmers at the interest rate of 7% per annum and in case of timely repayment, the same gets reduced to 4%.
